

S.NO	NAME OF COMMERCIAL COURT	DISTRICT	CASE TYPE	CASE NO.	DATE OF INSTITUTION	DATE OF DISPOSAL	NO. OF DAYS BETWEEN THE DATE OF INSTITUTION AND HEARING	NO. OF DAYS BETWEEN THE DATE OF HEARING AND JUDGMENT	NO. OF ADJOURNMENT GRANTED
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	Suit for Recovery	CS COMM-871/2023	29.05.2023	02.12.2024	553	13	0
			Suit for Recovery	CS COMM-2453/2022	05.11.2022	07.12.2024	763	29	1
			Suit for Recovery	CS COMM-172/2024	30.01.2024	09.12.2024	314	11	1
			Suit for Recovery	CS COMM-1046/2023	18.07.2023	16.12.2024	517	17	1
			Suit for Recovery	CS COMM-2250/2022	26.09.2022	18.12.2024	814	25	2
			Suit for Recovery	CS COMM-1199/2022	05.05.2022	20.12.2024	960	30	3
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	CS (COMM)/	4590/2021	09-11-2021	04-12-2024	1121	2	NIL
3	SH. ILLA RAWAT, DISTRICT JUDGE (COMMERCIAL COURT)-03	CENTRAL	Suit for Recovery	2057/2022	27.08.2022	05.12.2024	831	1	3
			Suit for Recovery	817/2023	18.05.2023	10.12.2024	572	1	2
			Suit for Recovery	1131/2023	07.08.2023	12.12.2024	493	1	2
			Suit for Recovery	151/2024	25.01.2024	16.12.2024	326	1	1
			OMP (T) COMM	02/2024	15.07.2024	20.12.2024	158	1	0
			Suit for Recovery	1302/2022	25.05.2022	02.12.2024	922	1	4
			OMP (I) COMM	730/2024	25.07.2024	02.12.2024	130	1	0
			OMP (I) COMM	731/2024	25.07.2024	02.12.2024	130	1	0
			OMP (I) COMM	875/2024	31.08.2024	04.12.2024	95	0	0
			EXECUTION	479/2023	18.09.2023	04.12.2024	443	1	2
			Suit for Recovery	1102/2024	05.10.2024	05.12.2024	61	1	0
OMP (I) COMM	845/2024	23.08.2024	09.12.2024	108	1	0			

			OMP (I) COMM	1304/2024	05.12.2024	10.12.2024	5	0	0
			Suit for Recovery	1841/2022	21.07.2022	10.12.2024	873	1	3
			EXECUTION	175/2022	02.03.2022	11.12.2024	1015	1	4
			OMP (I) COMM	947/2024	09.09.2024	11.12.2024	93	1	0
			Suit for Recovery	1104/2024	07.10.2024	11.12.2024	65	0	0
			Suit for Recovery	1842/2022	21.07.2022	11.12.2024	914	1	4
			MIS DJ	233/2023	17.04.2023	11.12.2024	604	1	3
			OMP (I) COMM	1022/2024	19.09.2024	12.12.2024	84	0	0
			EXECUTION	559/2024	09.12.2024	16.12.2024	7	0	0
			EXECUTION	558/2024	09.12.2024	16.12.2024	7	0	0
			EXECUTION	64/2024	14.02.2024	17.12.2024	307	1	1
			OMP (I) COMM	806/2024	05.08.2024	17.12.2024	174	1	0
			MIS DJ	546/2024	18.09.2024	18.12.2024	91	0	0
			Suit for Recovery	783/2023	10.05.2023	18.12.2024	588	1	2
			Suit for Recovery	1521/2022	07.06.2022	19.12.2024	926	1	4
			EXECUTION	321/2024	06.08.2024	19.12.2024	175	1	0
			MIS DJ	774/2024	04.12.2024	20.12.2024	382	1	1
			Suit for Recovery	2167/2022	13.09.2022	21.12.2024	830	1	4
4	SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT)	CENTRAL	RECOVERY	CS (COMM)/848/2022	09-03-2022	03-12-2024	910 DAYS	18 DAYS	NIL
			RECOVERY	CS (COMM)/277/2023	14-02-2023	17-12-2024	672 DAYS	11 DAYS	ONE
			RECOVERY	CS (COMM)/1260/2023	22-09-2023	18-12-2024	453 DAYS	11 DAYS	ONE

			ARBITRATION	OMP (T) (COMM.)/3 /2024	29-07- 2024	09-12-2024	133 DAYS	2 DAYS	NIL
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL						
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	CS (COMM)	47/2023	06.01.202 3	09.12.2024	703 DAYS	3 DAYS	NIL
			CS (COMM)	2436/2022	01.08.202 4	24.12.2024	783 DAYS	5 DAYS	NIL
			CS (COMM)	76/2024	27.08.202 4	24.12.2024	119 DAYS	5 DAYS	NIL
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	cs(comm)	298/2023	17.02.202 3	23.12.2024	675	2	1
			CS(COMM)	478/2023	17.03.202 3	24.12.2024	648	3	0
			COUNTER CLAIM	28/2023	29.05.202 3	24.12.2024	575	3	0
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	RECOVERY	cs-1188/23	26.08.202 3	03.12.2024	465	61	2
			RECOVERY	cs-1357/23	14.10.202 3	10.12.2024	423	48	3
			RECOVERY	cs-901/24	20.08.202 4	20.12.2024	122	4	1
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	CS	CS/COMM. /472/2023	17/03/20 23	12/06/24	630		
			CS	CS/COMM. /268/2024	20/02/20 24	12/11/24	295		
			CS	CS/COMM. /1193/2020	30/11/201 9	12/12/24	1839		
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS(COMM)	622/2019	03.05.201 9	18.12.2024	2056	15	2
			CS(COMM)	2369/2022	19.10.202 2	10.12.2024	730	16	0
			CS DJ	5733/2018	01.08.201 8	24.12.2024	2337	1	0

			CS(COMM)	79/2024	13.01.2020	21.12.2024	1804	5	2
14	SH. DINESH BHATT, DISTRICT JUDGE (COMMERCIAL COURT)-01	WEST	NIL						
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL						
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL						
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL						
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/467/2021	467/2021	06-10-2021	13-12-2024	1164	
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL						
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL						
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	NIL						
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL						
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL						
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL						
25	SH. SANDEEP YADAV	SOUTH	NIL						
26	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL)	SOUTH	NIL						
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL						
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	CS (COMM)	574/2023	08-06-2023	03-12-2024	544	NIL	NIL
			CS (COMM)	455/2023	11-05-2023	20-12-2024	589	NIL	NIL
			CS (COMM)	981/2023	30-09-2022	24-12-2024	816	NIL	NIL
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL						

30	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL							
31	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL							
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL							
33	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL							
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE(COMMERCIAL COURT-07) DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL							
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL							
36	SH. PITAMBER DUTT, DISTRICT JUDGE(COMMERCIAL COURT)	EAST	NIL							
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE(COMMERCIAL COURT)	EAST	CS COMM	84/2021	05-04-2021	27-11-2024	1327	74	2	
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	NIL							
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	NIL							
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	NIL							
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	NIL							
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	NIL							

43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL
44	SH. VINOD YADAV	NORTH-WEST	NIL
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL
46	SH. UMED SINGH, DISTRICT (COMMERCIAL) JUDGE	NORTH	NIL
47	SH. PANKAJ GUPTA, DISTRICT (COMMERCIAL) JUDGE	SOUTH WEST	NIL
48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	NIL
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	NIL